

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (PHYSICAL HEARING)

PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL

HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.04.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 58/9/HDB/2021
NAME OF THE COMPANY	Sathavahan Ispat Ltd
NAME OF THE PETITIONER(S)	KIC Metalliks Ltd
NAME OF THE RESPONDENT(S)	Sathavahan Ispat Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

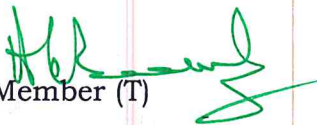
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

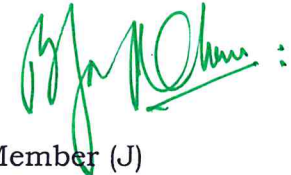
ORDER

Counsel for Petitioner is connected via video.

He has filed memo seeking withdrawal of the main petition as the matter is settled amicably.

Memo is taken on record. Permission is granted to the Petitioner to withdraw the Petition. The main petition is dismissed as withdrawn.


Member (T)


Member (J)

Binnu